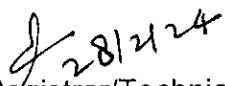


Customs, Excise & Service Tax Appellant Tribunal  
West Block-2 R.K.Puram New Delhi

Dated : 28 Feb 2024

Notice

E-hearing Cause list dated 28/02/2024 in the matter of M/s Arjun Enterprises V/s Commissioner of Customs, New Delhi may be treated as cancelled. The fresh date of hearing is 29/02/2024 at 02.30 PM.

  
Deputy Registrar/Technical Officer